

(ब) खरीफ की कौन-कौन सी फसलों को भारी हानि पहुंची है; और

(ग) अनुमानतः कुल कितनी हानि हुई है?

साख तथा हानि मंत्रालय में उपमंत्री (श्री शाहनवाज खां): (क) से (ग). उपलब्ध जानकारी का एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया।  
वेकिए संख्या L. T. 3009/64]

#### Air Fares for Tourist Class

120. **Shri Daljit Singh:** Will the Minister of Civil Aviation be pleased to state:

(a) whether the Air India International introduced lower air fares for tourist class with effect from 18th April, 1964; and

(b) if so, how these compare with the similar fares charged by other international air lines?

**The Minister of Civil Aviation (Shri Kanungo):** (a) and (b). Lower air fares for both first and economy class service were introduced with effect from April 1, 1964 for travel between the U.S.A. and Canada on the one hand and Europe, Middle East, Africa and the areas comprised of India, Pakistan and Ceylon on the other. These lower air fares are being applied by all Members of International Air Transport Association including Air India.

#### River Port near Gauhati

121. { **Shri D. D. Puri:**  
**Shri P. R. Chakraverti:**  
**Shri P. C. Brooch:**

Will the Minister of Transport be pleased to state:

(a) whether work on the construction of Sadilapur river port near Gauhati has started;

(b) whether there is any foreign collaboration in this project and what will be cost involved;

(c) whether the Central Government would be exercising any supervision during construction period to ensure execution of the project as per approved details and in time;

(d) when the project is likely to be completed?

**The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):** (a) to (d). A proposal for construction of a river port at Sadilapur has been received from the State Government and is under technical examination in the Ministry of Transport.

#### Irrigation and Water Supply Schemes

122. **Dr. P. S. Deshmukh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that irrigation and water supply schemes involving an outlay of even Rs. 5,000 are required to be submitted to the Central Government for technical approval;

(b) if so, whether it leads to considerable delays; and

(c) whether there was a proposal that the limit should be Rs. 5 lakhs and whether that proposal has been accepted?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan):** (a) to (c). Feasibility and relative priorities for irrigation schemes costing upto Rs. 15 lakhs, which are classified as minor irrigation schemes, are considered at the Annual Plan Discussions with the State Government representatives. Once the Schemes are approved at these Discussions and Plan provision made, the States are themselves competent to sanction these and technical approval of individual Schemes is not insisted upon by the Ministry of Food and Agriculture.

#### Water Supply Schemes:

(a) All Drinking Water Supply Schemes are technically approved by